

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3367**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

NATIONAL INSTITUTES IN ANDHRA PRADESH

3367. SHRIMATI BUTTA RENUKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Finance Minister had laid the foundation stone for the National Academy of Customs, Excise and Narcotics in Andhra Pradesh's Anantpur district but financial approval for the building is yet to be given;

(b) if so, the reasons for the delay in grant of financial approval for the construction of the Academy;

(c) the time by which financial approval is likely to be given and work started on the ground along with the projected date for commissioning of the said Academy;

(d) the status of establishment of Institutes of National Importance under the 13th Schedule of the Andhra Pradesh Reorganisation Act;

(e) the reasons for the delay in approval even though the State has allocated the land; and

(f) the time by which the project is likely to be started and completed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Yes, Madam. An amount of Rs. 13.94 Lakh has been sanctioned for soil exploration and investigation. The estimates submitted by CPWD for construction of boundary wall are under examination, whereafter the

administrative & financial approval will be accorded for construction in phases. First phase consisting of construction of Administration Block, Lecture Halls, Hostel facilities, Residential Accommodation for faculty and sports amenities is planned to be completed in 24 months i.e., by August, 2020. CPWD has been requested to put the entire project on fast track.

(d) to (f): Section 93 of the Andhra Pradesh Reorganisation Act (APR Act), 2014 provides that the Central Government shall take all necessary measures as enumerated in the Thirteenth Schedule for the progress and sustainable development of the successor States within a period of ten years from the appointed day. Institutions and Projects included in Schedule XIII are at various stages of implementation. Some of these projects have long gestation period. Most of the educational institutions listed in Schedule XIII have started functioning from temporary campus.
